

(f) whether Government propose to close down this khadi business as it is causing much loss and waste?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi):

(a) The average annual production and sale of cotton, woollen and silk khadi in 1963-64, 1964-65 and 1965-66 were Rs. 23.39 crores and Rs. 21.12 crores respectively.

(b) The average annual expenditure in 1963-64, 1964-65 and 1965-66 was as under:

Khadi	Rs. 93.49 lakhs
Village Industries	Rs. 86.57 lakhs
Total Rs. 180.06	

(c) Six. The average annual expenditure in 1963-64, 1964-65 and 1965-66 was Rs. 24.64 lakhs.

(d) According to information so far received, stock of cotton, woollen and silk cloth and yarn amounted as on 31st March, 1967 to Rs. 22.78 crores and Rs. 5.99 crores respectively.

(e) Though stocks have accumulated above what is regarded as normal limits, their disposal does not pose an insoluble problem and the Khadi and Village Industries Commission is taking suitable measures in this regard.

(f) No, Sir.

Birla and Tata Groups of Firms

3390. Shri Shiva Chandra Jha: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of firms belonging to the Groups of Birlas and Tatas;

(b) the commodities which they produce;

(c) the total profits Birlas and Tatas make annually;

(d) the amount of taxes paid by them annually; and

(e) their total assets at the beginning of the First Plan and what are these at present?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). As firms are dealt with by the States, information regarding the firms belonging to the groups of Birlas and Tatas cannot be furnished. The information regarding the number of companies belonging to the Birla group, their general activities as also important products being manufactured by them is set out on pages 47 to 54 of the Report of the Monopolies Inquiry Commission. Similar information about the group of Tatas is available on pages 106 to 109 of the same Report. The Report of the Monopolies Inquiry Commission was laid on the Table of the House on the 8th December, 1965.

(c) to (e). The information sought for will have to be collected in respect of hundreds of companies and would, therefore, involve considerable labour for a long time. It would be laid on the Table of the House after the compilation of the required statistics is complete.

Small Scale Industries in Goa

3391. Shri Shinkre: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the total amount of loans provided to small scale industries in Goa, through all the Branches of the State Bank of India in Goa;

(b) the number of applications for loans and the amount therein still pending in all those Branches in Goa;

(c) whether Government are aware of the difficulties faced by the small scale industries for lack of funds; and

(d) if so, whether Government propose to advise these branches to assist them more sympathetically through short and long term loans?